

7

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/234/2016
NAME OF THE PETITIONER(S) : Ayoli Abdulla
NAME OF THE RESPONDENT(S) : M/s Meezan Realtors Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1. Dr. K. S. Ravichandran, PCS
↓
S. Manjula Devi, Adv

For Petitioner

[Signature]

2. Rajasekhar VK

Counsel for the Resp 1 to 4.

Rajanthan.

ORDER

Counsel representing both the parties present. Counsel for respondents submitted that all the documents including original share transfer forms were filed which could be ascertained by the counsel for the petitioner from the Registry. The matter is fixed for final arguments. Put up on **12.01.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)